

Read : 1. District Court, Nanded Office Order No. Adm/B-2/6325/2021 dated 04.08.2021.

Having due regard to the volume of work of judicial and administrative side at the disposal of Shri K.N. Gautam, District Judge-2 and Additional Sessions Judge, Nanded being the Incharge of Court of Principal District Judge, Nanded and District Judge-1, Nanded, the orders regarding inchargeship of the court of Ad hoc District Judge-1 and Assistant Sessions Judge, Bhokar needs to be reviewed. Hence for the smooth flow of judicial and administrative work, the modification in part III of order under reference is as below. The following modified order about part III is passed on administrative grounds, which shall take effect from 06.08.2021. This order shall remain in force until further orders.

::: MODIFIED OFFICE ORDER :::

The charge of criminal matters pertaining to the court of Additional Sessions Judge, Bhokar, exclusively not triable the Additional Sessions Judge, designated or notified to be as such, under different laws for the time being in force, shall be attended to by Shri S.E. Bangar, District Judge-3 and Additional Sessions Judge, Nanded, in addition to his own, until Shri R.D. Gadwe, Ad hoc District Judge-2 and Assistant Sessions Judge, Bhokar is conferred with the powers of Additional Sessions Judge.

Remaining order under reference about Part-I, Part-II and Part-IV shall continue until further order.

District Court, Nanded.)
)
August 5th, 2021.)
I/c

R. N. Gupta
(K.N. Gautam)

Principal District Judge, Nanded.

Endorsement No. Adm/B-2/ 6385 /2021.

C.f.w.cs. to :-

- The District Judge-1 and Addl. Sessions Judge, Bhokar.
- The District Judge-2 / 3 and Addl. Sessions Judge, Nanded.
- The Ad hoc District Judge-1 and Assistant Sessions Judge, Bhokar.
- The Judicial Officers concerned.
- The District Government Pleader, Nanded.
- The President, Bar Association, Nanded / Bhokar.

Copy to :-

- The Registrar / Court Manager, District Court, Nanded.
- The Superintendent, JW, District Court, Nanded.
- The Asstt. Superintendent, C&F / Inspection / STB, District Court, Nanded.
- The Senior Clerk, Criminal Appeal Branches, District Court, Nanded.
- The DSA, District Court, Nanded with a direction to upload copy of instant order on the web site of this office.
- Copy be affixed on the notice board.
- A copy be kept on the muster roll of this office for information of all employee.

District Court, Nanded.)

August 5th, 2021.)

R. N. Gupta
Principal District Judge, Nanded.